

Eleventh Lok Sabha
I Session (22/05/1996 to 12/06/1996)

LOK SABHA

BULLETIN—PART I

(Brief Record of Proceedings)

Wednesday, May 22, 1996/Jyaistha 1, 1918 (Saka)

No. 1

11 A.M.

1. National Anthem

The National Anthem was played.

2. Silence

To mark the solemn occasion of the first sitting of the Eleventh Lok Sabha, Members stood in silence for a short while.

3. List of Members elected to Lok Sabha

Secretary-General laid on the Table a Book, presented to the Speaker by the Chief Election Commissioner, containing the list of Members elected to Lok Sabha at the General Election of 1996.

4. Panel of Chairmen

The Speaker *pro tem* announced that he had nominated the following Members on the Panel of Chairmen:—

(1) Shrimati Vijaya Raje Scindia

(2) Shri Chitta Basu

(3) Shri P.M. Sayeed

5. Resignation from Membership of Lok Sabha

(1) The Speaker *pro tem* informed the House that on 17 May, 1996 the Speaker received a letter from Shri Biju Patnaik, an elected Member from Cuttack and Aska constituencies of Orissa, resigning his seat in Lok Sabha from Cuttack Constituency of Orissa. The Speaker had accepted his resignation with effect from 21 May, 1996.

(2) The Speaker *pro tem* also informed the House that on 21 May, 1996, a letter was received from Shri Atal Bihari Vajpayee, an elected Member from Gandhinagar Constituency of Gujarat and Lucknow Constituency of Uttar Pradesh, resigning his seat in Lok Sabha from Gandhinagar Constituency of Gujarat. The Speaker had accepted his resignation with effect from 21 May, 1996.

6. Oath or Affirmation

The Speaker *pro tem* Shri Indrajit Gupta, having already taken oath before the President signed the Roll of Members at the commencement of the sitting and took his seat in the House.

Thereafter 494 members made and subscribed the oath or affirmation as follows and took their seats in the House:—

| | |
|-----|-------------|
| 184 | in Hindi |
| 66 | in English |
| 6 | in Assamese |
| 33 | in Bengali |
| 7 | in Gujarati |
| 14 | in Kannad |
| 1 | in Konkani |
| 13 | in Malyalam |
| 1 | in Manipuri |
| 33 | in Marathi |
| 1 | in Nepali |
| 9 | in Oriya |
| 12 | in Punjabi |
| 47 | in Sanskrit |
| 39 | in Tamil |
| 21 | in Telugu |
| 7 | in Urdu |

(Lok Sabha adjourned at 12.55 P.M. and re-assembled at 2.04 P.M.)

6.14 P.M.

(Lok Sabha adjourned till 11 A.M. on Thursday, the 23rd May, 1996)

SURENDRA MISHRA,
Secretary-General.

LOK SABHA

BULLETIN—PART I

(Brief Record of Proceedings)

Thursday, May 23, 1996/Jyaistha 2, 1918 (Saka)

No. 2

11.01 A.M.

1. Oath or Affirmation

Thirty-five members made and subscribed the oath or affirmation as follows, signed the Roll of Members and took their seats in the House:—

- 16 in Hindi
- 9 in English
- 1 in Bengali
- 4 in Kannad
- 1 in Marathi
- 1 in Oriya
- 1 in Tamil
- 1 in Telugu
- 1 in Urdu

2. Resignation from Membership of Lok Sabha

The Speaker *pro tem* informed the House that on 22 May, 1996 he had received a letter from Shri P.V. Narasimha Rao an elected member from Nandyal constituency of Andhra Pradesh and Berhampur constituency of Orissa, resigning his seat in Lok Sabha from Nandyal constituency of Andhra Pradesh and he had accepted his resignation with effect from 23 May, 1996.

3. Motions for Election of Speaker

(i) SHRI MURASOLI MARAN moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI N.V.N. SOMU seconded the motion.

(ii) SHRI B.B. RAMAIAH moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI UMAREDDY VENKATESWARLU seconded the motion.

(iii) KUM. MAMATA BANERJEE moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI MANORANJAN BHAKTA seconded the motion.

(iv) SHRI PRIYA RANJAN DASMUNSI moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI D.S. BHURIA seconded the motion.

(v) SHRI BIJOY KRISHNA HANDIQUE moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI T. SUBBARAMI REDDI seconded the motion.

(vi) SHRI P.V. NARASIMHA RAO moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI SHARAD PAWAR seconded the motion.

(vii) SHRI P.M. SAYEED moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI SONTOSH MOHAN DEV seconded the motion.

(viii) SHRI CHATURANAN MISHRA moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI RUPCHAND PAL seconded the motion.

(ix) SHRI P. CHIDAMBARAM moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI S.R. BALASUBRAMONIYAN seconded the motion.

(x) SHRI SOMNATH CHATTERJEE moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI SRIKANTA KUMAR JENA seconded the motion.

(xi) SHRI MULAYAM SINGH YADAV moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI BENI PRASAD VERMA seconded the motion.

(xii) SHRI BASUDEB ACHARIA moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI PRAMOTHES MUKHERJEE seconded the motion.

(xiii) SHRI A.R. ANTULAY moved the following motion:—

“That Shri Purno Agitok Sangma, a member of this House be chosen as the Speaker of this House.”

SHRI GIRIDHAR GAMANG seconded the motion.

The motion moved by Shri Murasoli Maran was unanimously adopted and Shri Purno Agitok Sangma was chosen as the Speaker.

Sarvashri Atal Bihari Vajpayee, P.V. Narasimha Rao and leaders of other Parties/Groups conducted Shri Purno Agitok Sangma to the Chair. -

4. Felicitations to the Speaker

The following Members offered felicitations to the Speaker:—

1. Shri Atal Bihari Vajpayee
2. Shri P.V. Narasimha Rao
3. Shri Shivraj V. Patil
4. Shri Sharad Yadav
5. Shri Murasoli Maran
6. Shri Somnath Chatterjee
7. Shri P. Chidambaram
8. Shri B.B. Ramaiah
9. Shri Indrajit Gupta
10. Shri Mulayam Singh Yadav
11. Shri Chitta Basu
12. Shri Birendra Prasad Baishya
13. Shri Narayan Datt Tiwari
14. Shri P.C. Thomas
15. Shri Surjeet Singh Barnala
16. Shri Nitish Kumar
17. Shri Madhukar Sarpotdar
18. Shri Kanshi Ram
19. Shri G.M. Banatwalla
20. Shri Madhavrao Scindia
21. Shri Sultan Salahuddin Owaisi
22. Dr. Jayanta Rongpi
23. Kum. Mamata Banerjee
24. Shri Sanat Kumar Mandal
25. Shri Jai Parkash

The Speaker in his reply thanked the Members.

5. Introduction of Ministers

The Prime Minister introduced the Members of the Union Council of Ministers.

1.25 P.M.

(Lok Sabha adjourned till half-an-hour after the Address by the President on Friday, the 24th May, 1996)

SURENDRA MISHRA,
Secretary-General.

LOK SABHA

BULLETIN—PART I

(Brief Record of Proceedings)

Friday, May 24, 1996/Jyaistha 3, 1918 (Saka)

No. 3

12.32 P.M.

1. Oath or Affirmation

Two Members took the Oath in Hindi, signed the Roll of Members and took their seats in the House.

2. President's Address—Laid on the Table

Secretary-General laid on the Table a copy of the President's Address (Hindi and English versions) to both Houses of Parliament assembled together on the 24th May, 1996.

3. Obituary References

The Speaker made references to the passing away of Dr. Govind Das Richhariya, a member of Fifth Lok Sabha, Shri Tarun Kanti Ghosh, a member of Eighth Lok Sabha, Shri Onkar Lal Berwa, a member of Third, Fourth and Fifth Lok Sabha, Shri Hukam Chand Kachwai, a member of Third, Fourth, Fifth and Sixth Lok Sabha, Shri Ram Swarup, a member of Third, Fourth and Fifth Lok Sabha and Shri Prakash Koko Brahm Bhatt, a member of Ninth Lok Sabha.

Thereafter, Members stood in silence for a short while as a mark of respect to the deceased.

4. Papers Laid on the Table

The following papers were laid on the Table:—

- (1) A copy each of the following Ordinances (in English and Hindi), under article 123 (2) (a) of the Constitution:—
 - (i) The Arbitration and Conciliation Second Ordinance, 1996 (No. 11 of 1996), promulgated by the President on the 26th March, 1996, together with a corrigendum thereto in English Version only.
 - (ii) The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Second Ordinance, 1996 (No. 12 of 1996), promulgated by the President on the 26th March, 1996, together with a corrigendum thereto in English Version only.
 - (iii) The Industrial Disputes (Amendment) Second Ordinance, 1996 (No. 13 of 1996), promulgated by the President on the 27th March, 1996, together with a corrigendum thereto in English Version only.
 - (iv) The Employees Provident Funds and Miscellaneous Provisions (Amendment) Second Ordinance, 1996 (No. 14 of 1996), promulgated by the President on the 27th March, 1996.
 - (v) The Building and other Construction Workers (Regulation of Employment and Conditions of Service) Second Ordinance, 1996 (No. 15 of 1996), promulgated by the President on the 27th March, 1996, together with a corrigendum thereto in English Version only.
 - (vi) The Building and other Construction Workers' Welfare Cess Second Ordinance, 1996 (No. 16 of 1996), promulgated by the President on the 27th March, 1996.
 - (vii) The Depositories (Second) Ordinance, 1996 (No. 17 of 1996), promulgated by the President on the 27th March, 1996, together with a corrigendum thereto in English Versions only.
 - (viii) The Supreme Court and High Court Judges (Conditions of Service) Amendment Second Ordinance, 1996 (No. 18 of 1996), promulgated by the President on the 27th March, 1996, together with a corrigendum thereto in English Version only.
 - (ix) The Constitution (Scheduled Tribes) Order (Amendment) Second Ordinance, 1996 (No. 19 of 1996), promulgated by the President on the 27th March, 1996.

- (x) The Telecom Regulatory Authority of India (Second) Ordinance, 1996 (No. 20 of 1996), promulgated by the President on the 27th March, 1996 together with a corrigendum thereto in English Version only.
- (xi) The Representation of the People (Amendment) Ordinance, 1996 (No. 21 of 1996), promulgated by the President on the 25th April, 1996.
- (2) A copy of the Corrigendum (English version only) to the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Ordinance, 1996 (No. 2 of 1996) dated the 5th January, 1996* published in Gazette of India dated the 19th April, 1996.
- (3) A copy of the Corrigendum (in English version only) to the Building and other Construction Workers (Regulation of Employment and Conditions of Service) Ordinance, 1996 (No. 3 of 1996) dated the 5th January, 1996* published in Gazette of India dated the 19th April, 1996.
- (4) A copy of the Corrigendum (in English version only) to the Building and other Construction Workers' Welfare Cess Ordinance, 1996 (No. 4 of 1996) dated the 5th January, 1996* published in Gazette of India dated the 19th April, 1996.

5. Announcement by Speaker

The Speaker made the following announcement:—

“As Muharram will now be observed on Wednesday, the 29th May, 1996 instead of Tuesday, the 28th May, 1996, the sitting of the House fixed on the 29th May, 1996 may be cancelled and in lieu thereof the House may sit on Tuesday, the 28th May, 1996.”

12.47 P.M.

(Lok Sabha adjourned till 11 A.M. on Monday, the 27th May, 1996)

SURENDRA MISHRA,
Secretary-General.

LOK SABHA

BULLETIN — PART I

(Brief Record of Proceedings)

Monday, May 27, 1996/Jyaistha 6, 1918 (Saka)

No. 4

11.00 A.M.

1. Report of the Committee on Government Assurances (Tenth Lok Sabha)

Secretary-General laid on the Table the Thirty-Ninth Report (Hindi and English versions) of the Committee on Government Assurances (Tenth Lok Sabha) under the direction 71A(6) of the Directions by the Speaker.

2. Submissions by members regarding incidents of ethnic violence in Assam

The following members made submissions regarding incidents of ethnic violence in Assam:—

- (1) Shri Bijoy Krishna Handique
- (2) Shri Guman Mal Lodha
- (3) Shri Birendra Prasad Baishya
- (4) Shri Sontosh Mohan Dev
- (5) Dr. Murli Manohar Joshi

3. Matters Under Rule 377

1. Prof. Rasa Singh Rawat raised a matter regarding need for an aerodrome at Ajmer.
2. Shri N. Dennis raised a matter regarding need to reconstruct bridge at Kuzhithurai on the Trivandrum-Kanyakumari National Highway.
3. Shri Priya Rajan Das Munsi raised a matter regarding need to strictly implement the 15-point programme to protect the interests of Muslims.
4. Shri Beni Prasad Verma raised a matter regarding need to take steps to protect Revali dam in Bahraich district of Uttar Pradesh.
5. Shri Vishambhar Prasad Nishad raised a matter regarding need to construct a railway overbridge in Fatchpur town of Uttar Pradesh.
6. Shri Satpal Maharaj raised a matter regarding need to give compensation to victims of police firing in Uttarakhand movement.
7. Shri Bir Sing Mahato raised a matter regarding need to probe into the airdropping of arms in Purulia.

4. MOTION—Under Consideration

Shri Atal Bihari Vajpayee moved the following motion :—

"That this House expresses its confidence in the Council of Ministers."

(Lok Sabha adjourned at 1.01 P.M. and re-assembled at 2.01 P.M.)

Following members took part in the debate :—

- (1) Shri Sharadchandra Govindrao Pawar
- (2) Shri Ram Vilas Paswan
- (3) Shri George Fernandes
- (4) Shri Chandra Shekhar
- (5) Shri Sanat Mehta
- (6) Shri Somnath Chatterjee
- (7) Shri P. Chidambaram
- (8) Shri Madhukar Sirpotdar
- (9) Shri Murasoli Maran

The discussion was not concluded.

5. Panel of Chairmen

The Speaker announced that he had nominated the following Members on the Panel of Chairmen :—

- (1) Shri Chitta Basu
- (2) Shri Nitish Kumar
- (3) Smt. Geeta Mukherjee
- (4) Shri P.M. Sayeed
- (5) Smt. Vijaya Raje Scindia
- (6) Prof. Rita Verma

6.10 P.M.

(Lok Sabha adjourned till 11 A.M. on Tuesday, the 28th May, 1996)

SURENDRA MISHRA,
Secretary-General.

* At 1 P.M.

LOK SABHA

BULLETIN—PART I (Brief Record of Proceedings)

Tuesday, May 28, 1996/Jyaistha 7, 1918 (Saka)

No. 5

11.00 A.M.

Motion

Discussion on the following motion moved by Shri Atal Bihari Vajpayee on the 27th May, 1996, continued:—

“That this House expresses its confidence in the Council of Ministers”.

The following members took part in the debate:—

- (1) Dr. Murli Manohar Joshi
- (2) Shri Mulayam Singh Yadav
- (3) Shri Indrajit Gupta
- (4) Shri G. Gilbert Swell
- (5) Smt. Meira Kumar
- (6) Shri Surjeet Singh Barnala
- (7) Shri Jaswant Singh
- (8) Dr. Prabin Chandra Sarma
- (9) Shri B. B. Ramaiah
- (10) Shri Kanshi Ram
- (11) Shri Pramotes Mukherjee
- (12) Shri G. M. Banatwalla
- (13) Shri Jai Parkash
- (14) Shri Sultan Salahuddin Owaisi
- (15) Shri Shibu Soren
- (16) Shri Alemao Churchil Braz
- (17) Shri Mahendra Karma
- (18) Dr. Jayanta Rongpi
- (19) Shri P. C. Thomas

While replying to the debate on the Motion of Confidence in the Council of Ministers, the Prime Minister announced that he was going to tender his resignation to the President.

The Speaker, thereupon observed that in view of the resignation announced by the Prime Minister on the floor of the House, putting of Motion of Confidence to the vote of the House had become infructuous and also no other listed business of the House for the day could be taken up. He therefore, adjourned the House *sine-die*.

(Lok Sabha adjourned *sine die* at 5.06 P.M.)

SURENDRA MISHRA,
Secretary-General.

LOK SABHA

BULLETIN—PART I (Brief Record of Proceedings)

Monday, June 10, 1996/Jyaistha 20, 1918 (Saka)

No. 6

11 A.M.

1. Oath or Affirmation

Eight members made and subscribed the oath or affirmation as follows, signed the Roll of Members and took their seats in the House:—

- 1 in Hindi
- 3 in English
- 1 in Kannad
- 1 in Kashmiri
- 2 in Urdu

2. Obituary References

The Speaker, the Prime Minister, Sarvashri Atal Bihari Vajpayee, P.V. Narasimha Rao, Somnath Chatterjee, Surjit Singh Barnala, Chitta Basu, Suresh Prabhu, Smt. Geeta Mukherjee, Sarvashri G.M. Banatwalla, Sanat Kumar Mandal, N.V.N. Somu, Madhavrao Scindia, Narayan Datt Tiwari and Ramakant D. Khalap made references to the passing away of Dr. Neelam Sanjiva Reddy, former President of India, Shri Ram Charan, a member of Fourth Lok Sabha, Shri Valmiki Choudhury, a member of Fourth Lok Sabha, Shri D.D. Puri, a member of Third Lok Sabha, Shri P.A. Antony, a member of Eighth and Ninth Lok Sabha and Shri Vijay Pal Singh, a member of Fifth Lok Sabha.

As a mark of respect to the memory of the deceased, Members stood in silence for a short while and thereafter the House was adjourned for the day.

12.15 P.M.

(Lok Sabha adjourned till 11 A.M. on Tuesday, the 11th June, 1996).

SURENDRA MISHRA,
Secretary-General.

LOK SABHA

BULLETIN—PART I (Brief Record of Proceedings)

Tuesday, June 11, 1996/Jyaistha 21, 1918 (Saka)

No. 7

11 A.M.

1. Introduction of Prime Minister and Leader of the House

The Speaker introduced the Prime Minister. He also introduced Leader of the House, Shri Ram Vilas Paswan.

2. Introduction of Ministers

The Prime Minister introduced the Members of the Union Council of Ministers.

3. Assent to Bills

Secretary-General laid on the Table the following ten Bills passed by the Houses of Parliament and assented to by the President:—

1. The Finance Bill, 1996
2. The Appropriation (Railways) Vote on Account Bill, 1996
3. The Appropriation (Railways) Bill, 1996
4. The Appropriation (Railways) No. 2 Bill, 1996
5. The Appropriation (Vote on Account) Bill, 1996
6. The Appropriation Bill, 1996
7. The Uttar Pradesh Appropriation (Vote on Account) Bill, 1996
8. The Uttar Pradesh Appropriation Bill, 1996
9. The Jammu and Kashmir Appropriation (Vote on Account) Bill, 1996
10. The Jammu and Kashmir Appropriation Bill, 1996

4. Matters under Rule 377

1. Shri Santosh Kumar Gangwar raised a matter regarding need for construction of a by-pass over National Highway No. 24 at Bareilly.
2. Shri Sanat Mehta raised a matter regarding need to take steps to prevent closure of textile mills in Gujarat.
3. Shri Sriballabh Panigrahi raised a matter regarding need to safeguard

- the interests of Oriyas residing in adjacent States of Orissa by implementing the recommendations of the Minority Commission.
4. Shri Rit Lal Prasad Verma raised a matter regarding need to provide financial assistance for construction of bridges in Kodarma region of Bihar on priority basis.
 5. Shri Mahandra Singh Bhati raised a matter regarding need to introduce direct train service between Bikaner and Howrah.
 6. Shri T. Subbarami Reddy raised a matter regarding need to take steps for development of Visakhapatnam airport.
 7. Shri Hannan Mollah raised a matter regarding need to approve the revised scheme for completing the work of reclamation of Lower Damodar river.
 8. Shri N. Dennis raised a matter regarding need to develop Kanyakumari as an international tourist resort.

5. Motion—Under Consideration

Shri H.D. Deve Gowda moved the following motion :—

“That this House expresses its confidence in the Council of Ministers.”

The following members took part in the debate:—

(1) Shri Jaswant Singh

(Lok Sabha adjourned at 1.03 P.M. and re-assembled at 2 P.M.)

2. Shri A.R. Antulay
3. Shri Somnath Chatterjee
4. Shri Sharad Yadav
5. Shri Madhukar Sarpotdar
6. Shri Chaturanan Mishra
7. Shri Rajesh Pilot
8. Smt. Sushma Swaraj
9. Shri Kanshi Ram
10. Shri Anand Mohan
11. Shri Mulayam Singh Yadav
12. Shri Surjit Singh Barnala
13. Shri N.K. Premachandran
14. Shri Chitta Basu
15. Shri Birendra Prasad Baishya

The discussion was not concluded.

***6. Announcement by Speaker**

The Speaker made the following announcement:—

“That as per decision taken in the meeting of Business Advisory Committee held on 10 June, 1996, the Lok Sabha will also sit on Wednesday, the 12th June, 1996 for discussion on motion of confidence in the Council of Ministers.”

7.04 P.M.

(Lok Sabha adjourned till 11 A.M. on Wednesday, the 12th June, 1996).

SURENDRA MISHRA,
Secretary-General.

*Made at 6 P.M.

MGIP(PLU)MRND—2036LS—11-6-1996.

LOK SABHA

BULLETIN—PART I (Brief Record of Proceedings)

Wednesday, June 12, 1996/Jyaistha 22, 1918 (Saka)

No. 8

11 A.M.

1. Obituary References

The Speaker made references to the passing away of Shri Shyam Lal Kamal, a member of Tenth Lok Sabha and Shri Raghavendera Singh, a member of Sixth Lok Sabha.

Thereafter, Members stood in silence for a short while as a mark of respect to the deceased.

2. Paper laid on the Table

A copy of the Leaders of Opposition in Parliament (Allowances, Medical and Other Facilities) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 211(E) in Gazette of India dated the 15th May, 1996, under sub-section (3) of section 10 of the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977.

3. Matters under rule 377

(1) Shri G.L. Kanaujia raised a matter regarding need for early functioning of airstrip at Paliakalan, Lakhimpur Kheri, U.P.

(2) Dr. Satyanarayan Jatiya raised a matter regarding need to provide financial assistance to Government of Madhya Pradesh to solve acute drinking water problem in the State.

(3) Prof. Rasa Singh Rawat raised a matter regarding need to run a train between Delhi and Ajmer on newly laid broadgauge line.

(4) Shri V.M. Sudheeran raised a matter regarding need to provide compensation to the victims of rail tragedy at Chepped in Kerala on 14 May, 1996.

(5) Shri Priya Ranjan Dasmunshi raised a matter regarding need to restore eight hour a day duty for workers of National Jute Mill at Howrah, West Bengal.

(6) Shri Nayal Kishore Rai raised a matter regarding need to re-introduce local telephone facility at Pupri and Sitamarhi telephone exchanges, Bihar.

(7) Shri Brij Bhushan Tiwari raised a matter regarding need for early payment of dues to sugarcane growers in Dumariaganj, U.P.

(8) Shri Vishambhar Prasad Nishad raised a matter regarding need to provide central assistance for better irrigation facilities in Fatehpur, U.P.

4. Motion—Adopted

Discussion on the following motion moved by Shri H. D. Deve Gowda on the 11th June, 1996, continued:—

“That this House expresses its confidence in the Council of Ministers.”

The following members took part in the debate:—

- (1) Shri P. Chidambaram
- (2) Prof. Rita Verma
- (3) Kum. Mamta Banerjee
- (4) Shri Surender Singh
- (5) Shri G. Gilbert Swell
- (6) Shri Alemao Churchil Braz
- (7) Shri S. Bangarappa
- (8) Shri Louis Islary
- (9) Shri G.M. Banatwalla
- (10) Shri Narayan Datt Tiwari
- (11) Shri Sultan Salahuddin Owaisi
- (12) Shri Gulam Rasool Kar

(13) Shri P.V. Narasimha Rao

(14) Shri Atal Bihari Vajpayee

Shri H.D. Deve Gowda replied to the debate.

The Motion was adopted.

5. Valedictory References

The Speaker and the Prime Minister made valedictory references on the conclusion of First Session of Eleventh Lok Sabha.

6. National Song

The National Song was played.

(Lok Sabha adjourned *Sine die* at 6.11 P.M.)

SURENDRA MISHRA,
Secretary-General.